

**THE HIGH COURT OF KERALA**

**E6 - 106368 / 2012**

**KOCHI - 682031**

**28.12.2012**

**Official Memorandum**

***Sub: Annual statement for the year 2012 - Regarding***

All the District Judges, Family Court Judges, MACTs and Chief Judicial Magistrates are requested to consolidate and furnish the details regarding the work done in all the courts in the District during the year 2012 exactly in the specified proformae attached herewith. The details in proformae 1 to 8 are to be prepared and forwarded so as to reach this office on or before 10. 01. 2013 positively. The rest of the proformae shall reach the office latest by 20<sup>th</sup> January 2013.


The District Judges are directed to include the statistics of all the courts under their jurisdiction including Fast Track Courts, Special Courts and Tribunals, except MACTs and Family Courts. The courts conferred with additional powers shall show the same separately. The statement of Fast Track Courts, Special Courts and Tribunals should tally with the individual monthly statements sent to this Office.

The Chief Judicial Magistrates are directed to include the statistics of all the criminal courts under their jurisdiction including statement of disposal of Criminal Cases by Munsiffs invested with Magisterial powers along with their statement.

(By Order)



Vacation Officer



To  
All District Judges  
All Family Courts, Addl. Family Courts  
All MACTs, Addl. MACTs  
All Chief Judicial Magistrates  
E1, E2, E3, E4 & E5 Seats.  
The File.

PROFORMA 1

NAME OF THE DISTRICT										
CATEGORY OF COURT	NAME OF THE COURT	CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
					CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
DISTRICT COURTS & ADDL. DISTRICT COURTS		CIVIL								
		CRIMINAL								
		CIVIL								
		CRIMINAL								
		CIVIL								
		CRIMINAL								
	TOTAL	CIVIL								
		CRIMINAL								
SUB COURTS & ADDL. SUB COURTS		CIVIL								
		CRIMINAL								
		CIVIL								
		CRIMINAL								
		CIVIL								
		CRIMINAL								
TOTAL	CIVIL									
	CRIMINAL									
MUNSIFF'S COURTS		CIVIL								
		CIVIL								
		CIVIL								
TOTAL		CIVIL								

FAST TRACK COURTS		CIVIL							
		CRIMINAL							
		CIVIL							
		CRIMINAL							
		CIVIL							
		CRIMINAL							
TOTAL		CIVIL							
		CRIMINAL							
SPECIAL COURTS / COURTS CONFERRED WITH ADDL. POWERS		CIVIL							
		CRIMINAL							
		CIVIL							
		CRIMINAL							
TOTAL		CIVIL							
		CRIMINAL							
TOTAL		CIVIL							
		CRIMINAL							
GRAND TOTAL									

District Judge





## PROFORMA 3

NAME OF THE DISTRICT										
CATEGORY OF COURT	NAME OF THE COURT	CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
					CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
MAGISTRATES COURTS		CRIMINAL								
		CRIMINAL								
		CRIMINAL								
GRAND TOTAL		CRIMINAL								

CHIEF JUDICIAL MAGISTRATE



## PROFORMA 5

NAME OF THE DISTRICT										
PENDING CATEGORY OF COURT	NAME OF THE COURT	CATEGORY OF CASES	PENDENCY AS ON 31.12.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 31.12.2012		
					CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
		CIVIL								
MACTS		CIVIL								
		CIVIL								
GRAND TOTAL		CIVIL								

PRL. MACT





PROFORMA : 7

NAME OF THE DISTRICT										
CATEGORY OF COURT	NAME OF THE COURT	CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
					CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
		CIVIL								
FAMILY COURTS		CIVIL								
		CIVIL								
GRAND TOTAL		CIVIL								

JUDGE , FAMILY COURT



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PROFORMA 1(c)1 9

DISTRICT & ADDITIONAL DISTRICT COURTS								
NAME OF THE COURT				NAME OF THE OFFICER				
CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
			CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
<b>CIVIL</b>								
ORIGINAL SUITS								
SMALL CAUSE SUITS								
ORIGINAL PETITIONS								
MTA CASES								
APPEAL SUITS								
C.M.A.								
RESTORATION PETITIONS								
EXECUTION PETITIONS								
RENT CONTROL CASES								
F.D.A								
L.A.R.CASES								
IA								
EA								
OTHERS								
<b>CIVIL - TOTAL</b>								
<b>CRIMINAL</b>								
SESSIONS CASES								
CRIMINAL APPEALS								
CRIMINAL REVISION PETITIONS								
OTHERS								
<b>CRIMINAL - TOTAL</b>								
<b>GRAND TOTAL</b>								

## PROFORMA I(2) 10

## DISTRICT &amp; ADDITIONAL DISTRICT COURTS -year wise break up of pendency

NAME OF THE COURT																			NAME OF THE OFFICER																												
CATEGORY OF CASES	1960	1970	1975	1976	1977	1978	1979	1980	1981	1982	1983	1984	1985	1986	1987	1988	1989	1990	1991	1992	1993	1994	1995	1996	1997	1998	1999	2000	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	Total						
CIVIL2005																																															
ORIGINAL SUITS																																															
S' C SUITS																																															
O P																																															
MTA																																															
APPEAL SUITS																																															
C.M.A.																																															
R P																																															
E P																																															
R C CASES																																															
F.D.A																																															
L.A.R,CASES																																															
IA																																															
EA																																															
OTHERS																																															
CIVIL - TOTAL																																															
CRIMINAL																																															
SESSIONS CASES																																															
CRIMINAL APPEALS																																															
CRIMINAL REVISION PETITIONS																																															
OTHERS																																															
CRIMINAL - TOTAL																																															
GRAND TOTAL																																															

PROFORMA (602) II

SUB COURT & ADDITIONAL SUB COURTS								
NAME OF THE COURT				NAME OF THE OFFICER				
CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
			CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
<b>CIVIL</b>								
ORIGINAL SUITS								
SMALL CAUSE SUITS								
ORIGINAL PETITIONS								
INSOLVENCY PETITION								
APPEAL SUITS								
C.M.A.								
EXECUTION PETITIONS								
RENT CONTROL CASES								
RESTORATION PETITIONS								
L.A.R. CASES								
IA								
EA								
OTHERS								
<b>CIVIL - TOTAL</b>								
<b>CRIMINAL</b>								
SESSIONS CASES								
OTHERS								
<b>CRIMINAL - TOTAL</b>								
<b>GRAND TOTAL</b>								



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PROFORMA 1(c)3 13

MUNSIFFS COURTS								
NAME OF THE COURT				NAME OF THE OFFICER				
CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
			CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
CIVIL								
ORIGINAL SUITS								
SMALL CAUSE SUITS								
ORIGINAL PETITIONS								
INSOLVENCY PETITION								
C.M.A.								
EXECUTION PETITIONS								
RENT CONTROL CASES								
RESTORATION PETITIONS								
L.A.R.CASES								
IA								
EA								
OTHERS								
CIVIL - TOTAL								





## PROFORMA 2(c) 15

MAGISTRATES COURTS								
NAME OF THE COURT				NAME OF THE OFFICER				
CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
			CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
<b>CRIMINAL</b>								
CC IPC								
CC OA								
ST								
MC								
CP								
OTHERS								
<b>CRIMINAL - TOTAL</b>								



## PROFORMA 3(c) 17

MACTS								
NAME OF THE COURT				NAME OF THE OFFICER				
CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
			CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
CIVIL								
O P [MV]								
EXECUTION PETITIONS								
CIVIL - TOTAL								





## PROFORMA 20

SPECIAL COURTS								
NAME OF THE COURT				NAME OF THE OFFICER				
CATEGORY OF CASES	PENDENCY AS ON 1.1.2012	FILING FROM 1.1.2012 TO 31.12.2012	DISPOSAL FROM 1.1.2012 TO 31.12.2012			PENDENCY AS ON 1.1.2013		
			CONTESTED	UNCONTESTED	TOTAL	READY	NOT READY	TOTAL
CIVIL								
OTHERS								
CIVIL - TOTAL								
CRIMINAL								
OTHERS								
CRIMINAL - TOTAL								
GRAND TOTAL								

